

Central Administrative Tribunal, Principal Bench

Original Application No.1073 of 2002

New Delhi, this the 17th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M.P. Singh, Member(A)

Shri Prabhu Dayal Verma
S/o Shri Dal Chand Verma
Station Superintendent
Tilonia

.... Applicant

(By Advocate: Shri Manohar Lal)

Versus

1. Union of India
Through Chairman
Indian Railway Board, Rail Bhawan,
New Delhi

2. General Manager,
Western Railways
Head Quarter Office, Church Gate,
Mumbai-20

3. Divisional Manager, Western Railways,
Jaipur Region, Jaipur

.... Respondents

(By Advocate: Shri R.L. Dhawan)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

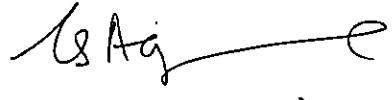
During the course of submissions, it has transpired that the applicant is presently posted as Station Superintendent, Tilonia in Rajasthan. The impugned order is also stated to be passed by the Divisional Railway Manager at Jaipur. In these circumstances, it would be appropriate that the applicant moves the application before an appropriate forum having the jurisdiction.

2. The application has been filed in this Tribunal having no territorial jurisdiction and consequently it is directed that the present application be returned to the applicant who may, if deemed appropriate, present it to an

MS Ag

appropriate Tribunal having the territorial jurisdiction.
With these directions, the O.A. is disposed of.


(M.P. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

/dkm/